NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/219/2017

NAME OF THE APPLICANT

: VILVA PROPERTIES & DEVELOPERS LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

OF J. MACARASAN

Pelitimer.

<u>ORDER</u>

PCS representing the applicant present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc